

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *179**

TO BE ANSWERED ON THE 10TH MARCH, 2021/ PHALGUNA 19, 1942 (SAKA)

MODERNISATION OF POLICE FORCES

179. SHRI DEEPAK PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any scheme or policy for modernisation of Central and State police forces;

(b) if so, whether this scheme is implemented for Jharkhand State Police and whether this covers the aspects of improving capabilities and efficiency including communication skills;

(c) if so, the details thereof;

(d) the details of financial outlay of the scheme; and

(e) whether fund is divided between Central Government and concerned States or whether it would be solely funded and managed by Central Government?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *179 FOR ANSWER ON 10.3.2021 ON THE SUBJECT OF “MODERNISATION OF POLICE FORCES”

(a): For Central Armed Police Forces (CAPFs), namely, Assam Rifles, Border Security Force (BSF), Central Industrial Security Force (CISF), Central Reserve Police Force (CRPF) Indo Tibetan Border Police (ITBP), Sashastra Seema Bal (SSB) and National Security Guards (NSG), Modernisation Plan-III has been under implementation since 2018 with a total outlay of Rs.1053 crore.

As far as State Police Forces are concerned, ‘Police’ and ‘Public Order’ are State subjects as per the seventh Schedule of the Constitution. However, the efforts of the States for equipping and modernizing their police forces has been supplemented by the Government of India through the scheme of “Assistance to States for Modernization of Police (ASMP)”

(b) & (c): All the State Governments, including the Government of Jharkhand, have been availing funds under the ASMP scheme. The amounts released to the Government of Jharkhand are Rs. 9.91 crore and Rs. 7.08 crore against the allocations of Rs. 9.97 crore and Rs. 9.21 crore during the years 2018-19 and 2019-20 respectively.

Under the scheme, the State Governments are provided central assistance for acquisition of latest weaponry, training gadgets, advanced

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communication / forensic equipment, cyber policing equipment etc. Further, 'construction' and 'purchase of operational vehicles' are permitted in the insurgency affected north-eastern States and left wing extremism affected districts. As such, under the scheme, financial assistance is provided for development of infrastructure and acquisition of equipment, including training equipment, which enhances capabilities and efficiency of the police forces.

(d): The financial details under ASMP Scheme during the past 5 years and the current year is as below:

(Rs. crore)

Year	Allocation	Release
2015-16	662.11	662.11
2016-17	595.00	594.02
2017-18	769.00(BE) 452.10 (RE)	451.68
2018-19	769.00	768.83
2019-20	811.30 (BE) 791.30(RE)	781.12
2020-21	770.76 (BE) 73.27.00(RE)*	49.75

*** Funds against allocations of most of the States could not be released as they had substantial unspent balances.**

(e): Under ASMP scheme for the purpose of funding, the States are grouped into two categories, Category 'A' and Category 'B'. Category 'A' States, namely, Himachal Pradesh, Uttarakhand and 8 North Eastern States including Sikkim, are eligible to receive financial assistance on 90:10, Centre: State sharing basis. The remaining States are in Category 'B' and eligible for financial assistance on 60:40, Centre: State sharing basis.
